

CENTRAL ADMINISTRATIVE TRIBUNAL
DELHI.

Regn. No. OA 102/1986.

Dated : 7th March, 1986.

Shri Bhag Mal ... Petitioner.

Versus
Lt. Governor/Administrator
and others. ... Respondents.

CORAM:

Shri Justice K. Madhava Reddy, Chairman.

Shri Kaushal Kumar, Member.

For petitioner.... Shri Rajan Saluja, counsel.
For respondents .. Smt. Avnish Ahlawat, counsel.

(Order of the bench delivered by
Shri Justice K. Madhava Reddy, Chairman).

In this petition, the only relief sought is that the petitioner be allowed to join the intermediate school Course and the orders dated 31.1.1986 and 7.2.1986 under which certain other Head Constables were deputed to training be quashed. Notice before admission was given to the respondents. The respondents' counsel states that the D.P.C. met on 16.1.1986 to consider the cases of Head Constables and all those ASIs who are promoted on ad-hoc basis for inclusion of their names in List D-I (Executive) and for deputing them to the Intermediate School Course. The petitioner who was promoted on ad-hoc basis as ASI was also considered but he was not included in that List D-I (Executive) and consequently he was not deputed for training. This fact is not disputed by the petitioner.

2. In this petition, the petitioner has not challenged the D.P.C. proceedings as such and, therefore, there is no occasion for us to go into the question whether his omission is proper or not. The petitioner cannot now be permitted to attack the D.P.C. proceedings and his non-inclusion in this petition. It is clear that unless one is included in the last list as laid down in Rule 15 (1) of the Delhi Police Promotion and Confirmation

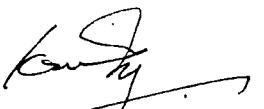
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Rules 1980, one cannot be detailed for training to the Intermediate School Course.

3. The petitioner cannot, therefore, be granted the relief prayed for. This petition is accordingly dismissed. It is, however, made clear that anything said herein would not preclude the petitioner from questioning his non-inclusion in the D-I List (Executive). Ordered accordingly.


(K. Madhava Reddy)
Chairman 7.3.1986.


(Kaushal Kumar)
Member 7.3.1986.